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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 172/2018 in CP(IB) No. 157/7/HDB/2018
NAME OF THE COMPANY	Reliance Cellulose Products Ltd
NAME OF THE PETITIONER(S)	3F Industries Limited
NAME OF THE RESPONDENT(S)	Reliance Cellulose Products Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Nagaraj for respondent in DA 172/18		9849147487	T. Nagaraj
Ch. Gunanjan M. Sridhar PVAS Ram Prasad. Creditor for financial	Adv.	9603488093	Ch. Gunanjan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Kunda DARAM SURJI	Adv Respondent		Nitish Kunda

ORDER

Counsel for Financial Creditor is present. Counsel for Corporate Debtor is also present.

IA 172 of 2018 is taken up for hearing. Counsel for Applicant is also present.

For filing objections if any, in this IA, list the matter on 19.06.2018.


Member (J)

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